

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1386
ANSWERED ON:22.03.2012
INDIRA GANDHI NATIONAL DISABILITY PENSION SCHEME
Sinh Dr. Sanjay;Yadav Shri M. Anjan Kumar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is considering to bring down the disability percentage from eighty to forty per cent under the Indira Gandhi National Disability pension scheme and to also include disabled people of lower income group into the same;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor alongwith the reaction of the Government thereto;and
- (d) the details of corrective steps taken/being taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a)to(d): Under Indira Gandhi National Disability pension scheme (IGNDPS), persons with severe or multiple disabilities in the age group of 18-59 years and belonging to a household living below poverty line as per the criteria prescribed by Government of India are eligible to receive the central assistance. At present, there is no proposal to bring down the disability percentage or to include disabled people of lower income group into the scheme.